

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 02

IA No. 340/JPR/2023

IA No. 539/JPR/2023

IA No. 638/JPR/2023

IA No. 220/JPR/2024

IA No. 222/JPR/2024

IA No. 269/JPR/2024

CP No. (IB)- 77/7/JPR/2021  
Under Section 7 of IBC, 2016

**In the matter of:**

**Rimura Finlease and Technology Limited**

.... Financial Creditor/Applicant

**Versus**

**Jawan Construction Pvt. Ltd.**

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**

**HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Prashant Agarwal, Liquidator

For the Respondent : Shashank Kasliwal, Adv.

**ORDER**

**IA No. 340/JPR/2023**

**IA No. 539/JPR/2023**

**IA No. 638/JPR/2023**

List the IAs on 27.05.2024.

**IA No. 220/JPR/2024**

These are the minutes and voting result of the 3<sup>rd</sup> meeting of Stakeholders Consultation Committee of the CD, filed by the Liquidator, the same is taken on record, subject to just exceptions and disposed of accordingly.

**IA No. 222/JPR/2024**

This is the 2<sup>nd</sup> progress report filed by the Liquidator, the same is taken on record, subject to just exceptions and disposed of accordingly.

M.S.

Sdr

Sdr

**IA No. 269/JPR/2024**

This application has been filed u/s 60(5)(a) R/w Regulation 33(1)(d) & 37A by the Liquidator. List the IA on 27.05.2024.

Sd/-

(Ashish Verma)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 10, 2024